BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P.No.122/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company		Pashupati Merchandise Pvt.Ltd.& Ors		
Under Section		391(2) 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
' CASHASHI ALAAWA		PETITIONER	SI	
2.	TAPAS KY ASS	DAS, ICLS SISTANT DIRECTOR	RD(ER) MCA	Jan 18/9/17

ORDER

Ld. Pr. CA for the petitioner and Mr. Tapas Kr. Das, Assistant Director from the Office of the Regional Director representing the Central Government are present.

Heard. Reserved for order.

Sd/ (Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

